

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3292 –JK (LD) of 2025

DATED:- 19 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

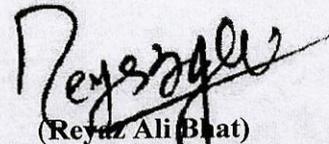
Secretary to Government

Dated:- 19 – 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 3292 – JK (LD) of 2025 dated 19.03.2025.

S. No	Case Reference No.	Case Title	Officer	Contact details of officer
1.	SWP/744/2008 CPSW/315/2011	Sanjay Kumar & Ors. Vs Abdul Hamid Wani & Anr.	Ms. Shahaba Khanam, Sr. Auditor, O/o Joint Registrar, Audit Jammu	Shahabakhan.sk@gmail.com 9682653396
2.	OWP/1254/2017 CCP/61/2025	Davinder Nath Sharma and ors Vs State Th. Cooperative Deptt. and ors	Mr. Devansh Sharma, Asstt. Registrar, Coop. Societies, Marh	devanshsharma47tbm@gmail.com 9419226714
3.	WPC/1927/2024	Joginder Singh Vs UT of J&K th. Commissioner Secretary Cooperative and ors.	Mr. Karan Gupta, Asstt. Registrar, Coop. Societies, R.S Pura	karangupta5912@gmail.com 7889597054
4.	CCP(S)/390/2024	Surijit Singh Saini And Ors. Vs Sachin Kumar Vaishya Deputy Comm Jammu And Ors.	Mr. Karan Gupta, Asstt. Registrar, Coop. Societies, R.S Pura	karangupta5912@gmail.com 7889597054
5.	ArbP/38/2024	Mohan Singh Jamwal VS Registrar Cooperative Societies J&K and ors	Mr. Kushal Sohal, Senior Auditor, O/o DAO Coop. Societies, Jammu	kushal.sohaal8071@jk.gov.in 8860148071
6.	CCP(S)/451/2024	Habibullah Shan Vs Babila Rakwal Commissioner Secretary Cooperative Deptt Jammu	Mr. Kushal Sohal, Senior Auditor, O/o DAO Coop. Societies, Jammu	kushal.sohaal8071@jk.gov.in 8860148071
7.	OWP/985/2013 SWP/415/2017	J&K Coop Supply Fed Ltd. Vs Bishambar Lal And Ors.	Ms. Simranjit Kour, Asstt. Registrar, (Hqr) Coop. Societies, Jammu	Simranjit.kour@icloud.com 8899981672
8.	WP(C)/2203/2023	Udit Slathia Vs UT of J&K Through its Commissioner Secretary Cooperative Deptt and Ors.	Ms. Simranjit Kour, Asstt. Registrar, (Hqr) Coop. Societies, Jammu	Simranjit.kour@icloud.com 8899981672
9.	WP(C)/1348/2022	Ashok Kumar Vs UT of J&K th. Secretary to Govt Cooperative Deptt and Ors.	Mr. Ashok Kumar, Asstt. Registrar, (Hqr) in O/o Joint Registrar Audit, Jammu	ask.nov10@gmail.com 8491997510
10.	WP(C)/1895/2021	M/S Chenab Multipurpose Cooperative Ltd. Th. Ashok Kumar Tadia Hiranagar Kathua Vs. UT of J&K th. Secretary Cooperative Deptt and Ors	Ms. Mamta Sharma, Asstt. Registrar, Coop. Societies, Hiranagar (CAD)	Sharmaarpana44@gmail.com 9682392160
11.	WP(C)/2371/2023	Vishav Jyoti Vs UT of J&K th. Secretary Cooperative Deptt and Ors	Mr. Pranav Manhas, Asstt. Registrar (Hqr) to DRCS Samba	7006188383
12.	WP(C)/1057/2024	Deep Kumar Vs. UT of J&K Th. Finance Deptt and Ors.	Mr. Karan Gupta, Asstt. Registrar, Coop. Societies, R.S Pura	karangupta5912@gmail.com 7889597054
13.	WP(C)/520/2024	Faiz Ahmad Khalil Vs UT of J&K Th. Commissioner Secretary Cooperative	Mr. Kushal Sohal, Senior Auditor, O/o DAO Coop. Societies, Jammu	kushal.sohaal8071@jk.gov.in 8860148071

		Deptt. And Ors.		
14.	WP(C)/1451/2024	Inderjeet Singh Vs UT of J&K and Ors.	Mr. Sheikh Adil Hussain, Asstt. Registrar, Coop. Societies, Bhalessa	Sheikhadil1304@gmail.com 9682180486
15.	ArbP/28/2024	Meena Kumari Vs Sainik Cooperative House Building Societies & ors	Mr. Akhilesh Sharma, Asstt. Registrar Counsel, O/o Additional Registrar Cooperative Societies, Jammu.	akhilsharma2192@gmail.com 7006955228
16.	WPC/2692/2022	Pardeep Kumar Choudhary Vs UT of J&K Th. Commissioner Secretary Cooperative Deptt. And Ors.	Shahaba Khanam, Sr. Auditor, O/o Joint Registrar, Audit Jammu	Shahabakhan.sk@gmail.com 9682653396
17.	WPC/1327/2024	Divyant Randhawa Vs UT of J&K and ors	Mr. Devansh Sharma, Asstt. Registrar, Coop. Societies, Marh	devanshsharma47tbm@gmail.com 9419226714
18.	WP(C)/575/2024	Balwant Singh Vs UT of J&K Th. Commissioner Secretary Cooperative Society Deptt. And Ors.	Ms. Ishrat Malik, Asstt. Registrar, Coop. Societies, Akhnoor	ishrat.malik276@gmail.com 8899145003

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